IN THE HIGH COURT OF MADHYA PRADESH AT INDORE

BEFORE

HON'BLE SHRI JUSTICE VIVEK RUSIA ON THE 29th OF JANUARY, 2024

WRIT PETITION No. 6592 of 2011

BETWEEN:-

L.I.C. HOUSING FINANCE LIMITED, 9/1A, SOUTH TUKOGANJ, U.B. HOUSE, SECOND FLOOR, INDORE (MADHYA PRADESH)

....PETITIONER

(BY SHRI ANAND SINGH BAHRAWAT - ADVOCATE.)

AND

- 1. THE STATE OF MADHYA PRADESH, THROUGH ADDITIONAL DISTRICT MAGISTRATE, INDORE, COLLECTOR OFFICE, INDORE (MADHYA PRADESH)
- 2. SMT. MEENA SINGHANI W/O SHRI VIJAY RAI SINGHANI, AGE: 31 YEARS, OCCUPATION: HOUSE WIFE, R/O: 12, VISHNU LAXMI VIHAR, NEAR RIDHI SIDHHI COLONY, KHAJARA, INDORE (MADHYA PRADESH)
- 3. MS. MONIKA JOSHI D/O SHRI SANTOSH JOSHI, AGE: 20 YEARS, OCCUPATION: STUDENT, R/O: 12, VISHNU LAXMI VIHAR, NEAR RIDHI SIDDHI COLONY, KHAJARA, INDORE (MADHYA PRADESH)

....RESPONDENTS

(RESPONDENT NO.1 - STATE OF MADHYA PRADESH BY SHRI TARUN KUSHWAHA - GOVERNMENT ADVOCATE. RESPONDENTS NO.2 AND 3 BY SHRI VAIBHAV JAIN - ADVOCATE.)

KESPONDENIS NO.2 AND 3 BY SHRI VAIBHAV JAIN - ADVOCATE.)

This petition coming on for orders this day, the court passed the following:

ORDER

The present petition under Article 226 of the Constitution of India has

been filed by the petitioner - Life Insurance Corporation Housing Finance Limited challenging order dated 18.05.2011 (Annexure P/1) passed by the Additional District Collector, Indore (respondent No.1), whereby an application filed by the petitioner under Section 14 of the Securitization & Reconstructions of Financial Assets Enforcement of Security Interest Act, 2002 for providing physical possession of Plot No.16, Vishnu Laxmi Vihar, Near Ridhi Siddhi Coloni, Indore from Rajesh Nidane, has been rejected.

- 2. Learned counsel for the parties jointly submit that the dispute has been settled between the parties, therefore, the present petition has rendered infructuous and hence, learned counsel for the petitioner seeks leave of this Court to withdraw the same.
- 3. Prayer is allowed.
- 4. Accordingly, Writ Petition No.6592 of 2011 is dismissed as it has rendered infructuous.

सत्यमेव जयते

(VIVEK RUSIA) JUDGE

rcp